

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 151 of 2018

Dated: 11th March, 2019

In the matter of:

Mrs. Anila Gupta

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Anr.**

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **02.04.2019.**

Court Master/PS